

VPC

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Application No. 726/86(T)  
(W.P.No 7615/81 )

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Dated the 3<sup>rd</sup> Oct. , 86.

~~To~~ Shri N.M.Thimmaiah ... Applicant  
(~~Sri D.Leelekrisnan, Advocate~~)

Versus

1. The Director, Central Duck Breeding Farm, Govt. of India, Hessarghatta-562113, Bangalore Dist.
2. The Union of India, by its Secretary, Ministry of Agriculture & Co-operation (Department of Agriculture - Animal Husbandry), Krishi Bhawan, New Delhi. .. Respondents  
(~~Shri M.S.Padmarajaiah, Advocate~~)

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 726/86(T)

\*\*\*\*\*

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 30.9.1986. .

*Shri S. Venkateshwaran*  
SECTION OFFICER  
(Judicial)

Encl: As above.

1. Shri N.M.Thimmaiah Advocate for Applicant.  
C/O Shri D. Leelakrisnan, No.28 Raja Snow Buildings,  
Seshadripuram, Bangalore.29.
2. Shri M.S.Padmarajaiah, Advocate for  
Senior Central Govt. Standing  
Counsel, High Court of Karnataka  
Buildings, Bangalore-1.

*Ques*  
*12/10*

*O/c*

AN/1986/86(T)

Date	Office Notes	Orders of Tribunal
30-9-1986	<p>L (1)</p> 	<p>On perusing the records and hearing both sides we are satisfied that this is a fit case to direct the respondents to take back the applicant into service as casual labourer and assign to him appropriate duties; and (2) to consider his case at the earliest opportunity for absorption in any regular Group D post. The applicant shall report for duty in the office of the first respondent within 15 days from the date of receipt of this order.</p> <p> </p> <p>(L.H.A. Rego) (Ch. Ramakrishna Rao) Member(A) Member(J) 30-9-1986 30-9-1986</p> <p>(True copy)</p> <p> SECTION OFFICE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>